

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No.2609/2001

This the 11th day of October, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri V.K. Majotra, Member (A)

HC Brahm Parkash  
S/o Shri Mange Ram  
R/o Vill.&P.O. Gubhana  
Distt.Jhajjar

-Applicant

(By Advocate: Shri Bhaskar Bhardwaj)

Versus

1. Union of India  
Through Commissioner of Police  
Police Headquarters,  
IP Estate, New Delhi.

2. Deputy Commissioner of Police  
HQRs..(Estt.)  
Police Headquarters  
IP Estate, New Delhi.

-Respondents

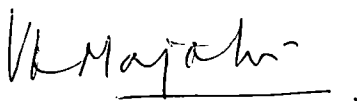
(By Advocate: Shri Mahesh Chopra, proxy for  
Shri Ajesh Luthra)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned proxy counsel for applicant on instructions of the applicant submits that he does not wish to proceed with the OA any longer and wants to withdraw the same.

2. In view of the above submissions, OA is disposed of as withdrawn.



(V.K. Majotra)  
Member (A)



(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc.